

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO.3492
TO BE ANSWERED ON 20.12.2021

Higher Educational Institutions

3492. SHRI PRATHAP SIMHA:
DR. UMESH G. JADHAV:
SHRI SANGANNAAMARAPPA:
SHRI L.S. TEJASVI SURYA:
SHRI ANNASHEB SHANKAR JOLLE:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of Higher Educational Universities-Deemed, Autonomous and other institutions in the country as on date, category-wise and State-wise;
- (b) whether there has been an increase of such Universities/Institutions over the years and if so, the category-wise and State-wise details thereof for the last ten years;
- (c) whether the autonomy of these institutions will help in better delivery of education and if so, the details thereof along with the measures taken or proposed to be taken by the Government to provide larger autonomy to these institutions;
- (d) the details of the regulatory body for Higher Educational Institutions (HEI) as per their stream of education;
- (e) whether the Government is considering a single body for regulating the education-related affairs of HEI and if so, the details thereof; and
- (f) the action taken or proposed to be taken by the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Smt. Annpurna Devi)

(a) & (b): The category-wise, State-wise details of Universities, Deemed Universities and other Universities, as available on All India Survey on Higher Education website, are at Annexure. From the above details, it can be seen that the number of universities have increased from 760 in 2014-15 to 1043 in 2019-20, thus marking an increase of more than 37% over the period.

(c): Considering that autonomy is pivotal to promoting and institutionalizing excellence in higher education, the University Grants Commission (UGC) has notified the UGC (Categorization of Universities (only) for Grant of Graded Autonomy) Regulations, 2018.

(d) to (f): The Higher Educational Institutions under the administrative control of the Ministry of Education are regulated by the UGC, All India Council for Technical Education and Council of Architecture. The National Education Policy (NEP), 2020 envisions that the Professional

Councils, such as the Indian Council for Agricultural Research, Veterinary Council of India, National Council for Vocational Education and Training etc., will act as Professional Standard Setting Bodies. The NEP, 2020 further envisions a common, single point regulator for the higher education sector including teacher education and excluding medical and legal education, thus eliminating the duplication and disjunction of regulatory efforts by the multiple regulatory agencies that exist at the current time.
